

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.404/2020 IN CP (IB) NO.357/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DELHI PRAKASHAN VITRAN PVT LTD V/S A H WHEELER & COMPANY PVT LTD
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shubham Agarwal, Adv. : *For the Operational Creditor*

Ms. Sushmita Mukherji, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** At joint request made by the Ld. Counsels for both the parties, the matter is adjourned for further hearing on 17th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*